

## PEGGING OF COAL

\*2098. **Dr. Hari Mohan:** Will the Minister of Production be pleased to state whether it is a fact that output of Grade I and Grade II Coal at Railway Collieries are going to be pegged on the same principle, i.e. on the output figure of 1952?

**The Minister of Production (Shri K. C. Reddy):** Yes.

## INDIAN DOCTORS AND ENGINEERS RECRUITED BY BURMA GOVERNMENT

\*2100. **Shri K. C. Sodhia:** (a) Will the Prime Minister be pleased to state whether the recent press reports, regarding the condition of the recently recruited Indian doctors and engineers by the Government of Burma, have been brought to the notice of the Government?

(b) If so, will the Government kindly ascertain the facts and get authentic information in the matter?

**The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika):** (a) and (b). Government have noticed a press report. They have also received a report in regard to some difficulties experienced by two Professors. No complaints have so far been received from any of the Doctors who have gone to Burma for employment under that Government. No Engineer has yet gone to Burma, as the terms and conditions of service have still to be finally settled.

Government have taken steps to ascertain further facts.

## INSPECTORATE FOR INDIAN MISSIONS

\*2101. **Shri K. C. Sodhia:** (a) Will the Prime Minister be pleased to state whether Government propose to establish an Inspectorate for the inspection of Indian Missions and Embassies abroad?

(b) If so, when is their scheme likely to come into effect?

(c) What will be the total strength of the Inspectorate, its annual cost and functions?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) It is hoped that the scheme will come into effect during the current financial year.

(c) It is expected that initially the inspectorate will consist of two senior officers with the minimum necessary

personal staff. The annual cost has been estimated at Rs. 1,50,000 (Rupees one lakh and fifty thousand only). The functions of the inspectorate will be to advise and guide heads of missions and other officers in the performance of their duties so as to raise the standard of Indian missions abroad to a uniform level; to report upon the conduct and suitability of officials serving in the missions; and to examine all administrative matters, namely those pertaining to discipline, pays and allowances, purchase, maintenance and replacement of Government property, accounts and finance.

## INDIAN NATIONALS UNDER ARREST IN PORTUGUESE POSSESSIONS

\*2102. **Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state:

(a) whether any Indian nationals are under arrest for political reasons in Goa and other Portuguese possessions in India; and

(b) if so, what steps are being taken for their repatriation?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) So far as the Government of India are aware, the only Indian national in detention for political reasons in Goa is Shri D. A. Deshpande. He was convicted by a Goa court in 1949 and sentenced to 28 years' penal servitude.

(b) As he is serving a sentence, the question of his repatriation does not arise for the present.

## BUILDING FOR INDIA SUPPLY MISSION

\*2107. **Shrimati Shakuntala:** Will the Minister of Works, Housing and Supply be pleased to state what progress has so far been made in Government's project of construction of a building to house the India Supply Mission, Washington?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** A site has been purchased in Washington. Tenders inviting bids for construction of a two storey building on that site have been issued by the India Supply Mission.

## CHILDREN'S ENTERTAINMENT FILMS

\*2108. **Shrimati Shakuntala:** Will the Minister of Information and Broadcasting be pleased to state what steps Government are taking to encourage production of Children's Entertainment Films in the country?

**The Minister of Commerce (Shri Karmarkar):** It is proposed to under-

take the production of special films for children. Under this programme four documentary films for the entertainment of children will be produced by the Films Division. In addition, the possibility of producing a full length film is also under examination.

**CALCUTTA TYPWRITER MANUFACTURING COMPANY**

**\*2109. Shri Telkikar:** (a) Will the Minister of Commerce and Industry be pleased to state when the Calcutta Typewriter Manufacturing Company is going to start functioning?

(b) What would be the cost of an India-made typewriter?

**The Minister of Commerce (Shri Karmarkar):** (a) Presumably hon. Member is referring to Remington-Rand of India Limited, Calcutta. If so, the answer is that the Company has already started functioning.

(b) It is not possible to give an estimate of cost as no complete typewriter has so far been manufactured in the country.

**PAKISTANI RAID ON ASSAM BORDER VILLAGE**

**\*2115. Shri Amjad Ali:** Will the Prime Minister be pleased to state:

(a) whether there was any raid at Khercher on the Assam Border of East Pakistan on the evening of 14th February, 1953, by a gang of Pakistanis;

(b) whether there was firing by Pakistan Police on the border village of Khercher on the day in which several persons were wounded and the raiders removed three of the wounded persons to Pakistan;

(c) whether the relatives of the persons so removed approached the District Police of Dmabri on the 27th February, 1953 for recovery of the persons removed; and

(d) if so, the results thereof?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (d). According to the information received by us from the Assam Government, no such incident took place. Certain sounds of gun fire were heard on the 14th February and it was stated subsequently that there had been an encounter on the East Pakistan side of the border with some dacoits.

**EXPORT OF GROUNDNUT**

**\*2119. Shri Muniswamy:** (a) Will the Minister of Commerce and Industry be pleased to state the present position of

our country regarding the export of groundnuts to foreign countries?

(b) Is it a fact that the exports of groundnuts from India have fallen during the last few years?

(c) If so, what are the reasons therefor?

**The Minister of Commerce (Shri Karmarkar):** (a) Export of groundnuts, except of the Hand Picked Selected variety, is at present prohibited. Exporters have been permitted to export a small portion of their allotment of groundnut oil in the form of the hand picked selected variety of groundnuts.

(b) Yes.

(c) The policy of Government is to export oil in preference to seeds.

**SUBMERSION OF VILLAGES BY HIRAKUD DAM**

**\*2122. Shri Muniswamy:** (a) Will the Minister of Irrigation and Power be pleased to state whether it is a fact that after completion of the construction of the Hirakud Dam, over 200 villages and about 2,16,400 acres of Sambalpur District will go under water?

(b) What steps are under the contemplation of Government to replace the affected population of that area and to compensate their loss of property?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes Sir.

(b) Compensation is being paid by the Government of Orissa in accordance with the provisions of the Orissa Development of Industries, Irrigation etc. (Land Acquisition) Act of 1948. As regards reclamation and resettlement certain proposals of the State Government are now under examination.

**CLOSURE OF COOPER ENGINEERING WORKS BOMBAY**

**\*2123. Shri H. N. Mukerjee:** Will the Minister of Commerce and Industry be pleased to refer to answer to short notice question asked on 17th December, 1952 and state:

(a) whether it is a fact that on or about the 26th December, 1952, the Management and the workers of Cooper Engineering Works in Bombay, agreed in the presence of the Government Labour Officer that the said works was to re-open on 2nd March, 1953 with the full complement of workers;